

HIGH COURT OF CHHATTISGARH: BILASPUR

//ORDER//

No. 30 /CSJA/Ist Part Inst/ADJ 2011/ 11 Bilaspur, dated the 26 /05/ 2011

The following newly appointed Additional District & Sessions Judge, 2011 Batch as specified in column no. (2) presently posted at the places specified in column no.(3) of the table below are directed to report at the Chhattisgarh State Judicial Academy, (CSJA), High Court of Chhattisgarh, Bilaspur on 13-06-2011 at 9:00 A.M. for undergoing the First Part of Institutional Training (Foundation Course) scheduled to be held from 13th June, 2011 to 24th June, 2011.

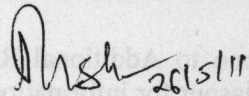
TABLE

Sl.No.	Name of Addl. District & Sessions Judge	Posted as & at
(1)	(2)	(3)
01.	Shri Sirajuddin Qureshi	V Additional District & Sessions Judge, Durg
02.	Smt. Pragya Pachouri	VI Additional District & Sessions Judge, Raipur
03.	Shri Alok Kumar	Additional District & Sessions Judge, Raipur
04.	Shri Yogesh Pareek	II Additional District & Sessions Judge, Baloda-Bazar.
05.	Shri Uttara Kumar Kashyap	VI Additional District & Sessions Judge, Bilaspur.
06.	Shri Govind Narayan Jangde	Additional District & Sessions Judge, Bilaspur
07.	Shri Brijendra Kumar Shastri	VI Additional District & Sessions Judge, Durg.

The abovementioned District Judges (Entry Level) on probation are also directed to observe the dress code with tie instead of band prescribed by the High Court during the training and to bring with them the following books:-

1. Civil Procedure Code (annotated)
2. Criminal Procedure Code
3. Indian Penal Code
4. The Evidence Act (annotated)
5. The Motor Vehicles Act
6. The Limitation Act (annotated)
7. The Court Fees Act (annotated)
8. The Stamp Act (annotated)
9. The Accommodation Control Act
10. Rules & Orders (Civil & Criminal)
11. The Forms and Stationary Rules

By order of the Hon'ble High Court


(Arvind Kumar Shrivastava)
REGISTRAR GENERAL

Endt. No. 31 /CSJA/Ist Part Inst/ADJ 2011/ 11 Bilaspur, dated the 26/05/ 2011

Copy forwarded to:

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice I.M. Quddushi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sunil Kumar Sinha, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Satish K. Agnihotri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice T.P. Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Nawal Kishore Agarwal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice R.N. Chandrakar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice R.L. Jhanwar, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice G. Minhajuddin, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Radhe Shyam Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. Steno to Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, D.K.S. Bhavan, Shastri Chowk, Raipur for information.
17. District and Sessions Judge, Bilaspur/Raipur/Durg for information & necessary action.
18.
 01. Shri Sirajuddin Qureshi, V Additional District & Sessions Judge, Durg.
 02. Smt. Pragya Pachouri, VI Additional District & Sessions Judge, Raipur.
 03. Shri Alok Kumar, Additional District & Sessions Judge, Raipur.
 04. Shri Yogesh Pareek, II Additional District & Sessions Judge, Baloda Bazar.
 05. Shri Uttara Kumar Kashyap, VI, Additional District & Sessions Judge, Bilaspur.
 06. Shri Govind Narayan Jangde, Additional District & Sessions Judge, Bilaspur.
 07. Shri Brijendra Kumar Shastri, VI Additional District & Sessions Judge, Durg.
- for information and necessary compliance.
19. Steno to Additional Registrar (Judicial/Administration) High Court of Chhattisgarh, Bilaspur for information.
20. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur.
21. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.
22. Accountant General, 12/27 Raman Mandir Ward, Raipur Ice Factory Building, Fafadih, Raipur for information.